

Statement-IV*Details of Non-tariff/Phytosanitary Barriers imposed by the US*

It is difficult to quantify the volume of trade lost by India due to import restrictions imposed. However, data of the export of some of the items affected such as vegetable products, tea and rice, during the last three years (2014, 2015 and 2016) from India to the EU is given below:—

Section/Period	2014	2015	2016
Vegetable products	1722.502	1931.962	1811.415
Rice	343.0356	369.6957	280.3913
Tea	117.732	138.624	137.4175

(Value in US\$ million)

Financial grants to tea gardens

4491. SHRIMATI RANEE NARAH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the amount released as financial grants towards major tea companies (tea gardens) since last three years in the organised sector;
- (b) the amount released as financial grants towards small tea growers; and
- (c) the tea production out of total tea production in the country in 2016, by the small tea growers?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The amount released as financial grants under the Tea Development and Promotion Scheme during the last three years to the big growers (growers having tea area more than 10.12 ha) including major tea companies is given in the following Table:

(₹ in crore)			
Year	2014-15	2015-16	2016-17*
Amount released	86.97	102.21	76.22

* Provisional.

(b) The amount released as financial grants under the Tea Development and Promotion Scheme during the last three years to the small tea growers (growers having tea area upto 10.12 ha) is as under:

(₹ in crore)

Year	2014-15	2015-16	2016-17*
Amount Released	18.73	5.47	7.79

* provisional

(c) Tea production by the small grower segment during the year 2016 was 422.47 Million Kgs. against the total tea production of 1239.15 Million Kgs.

Encouraging employment of SCs/STs in corporate sector

4492. SHRI SHAMSHER SINGH DULLO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is the policy of Government to encourage employment of SCs/STs in the corporate sector predominantly managed by the industrial houses;
- (b) what measures have been taken in the last three years in this direction;
- (c) when are the results likely to be achieved significantly;
- (d) how does Government propose to encourage participation of SCs/STs in 'Make in India', 'Digital India' and other such campaigns; and
- (e) whether any special incentives have been envisaged for these categories of entrepreneurs?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (e) A Coordination Committee for Affirmative Action for SCs and STs in the Private Sector was set up by the Government in 2006. In accordance with the decision of the Coordination Committee, Apex Industry Associations namely, the Confederation of Indian Industry (CII), Federation of Indian Chamber of Commerce and Industry (FICCI) and Associated Chambers of Commerce and Industry of India (ASSOCHAM) have prepared a Voluntary Code of Conduct (VCC) for member companies centred around education, employability, entrepreneurship and employment to achieve inclusion.

Measures, *inter-alia*, including scholarships, vocational training, entrepreneurship